

**MOTION FOR ELECTION TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
(AIIMS), KALYANI**

MR. CHAIRMAN: Shri Jagat Prakash Nadda to move a motion for election of one member to the All India Institute of Medical Sciences, Kalyani.

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I move the following motion:

“That in pursuance of Section 4(g) read with Section 6(1) of the All India Institutes of Medical Sciences Act, 1956, as amended by the All India Institutes of Medical Sciences (Amendment) Act, 2012, this House do proceed to elect, in such a manner as directed by the Chairman, one member from amongst the Members of the House, to be a member of the All India Institute of Medical Sciences (AIIMS), Kalyani, subject to the provisions of the Act.”

*The question was put and the motion was adopted.*

---

**MOTION FOR ELECTION TO THE JAWAHARLAL INSTITUTE OF POST-  
GRADUATE MEDICAL EDUCATION AND RESEARCH, PUDUCHERRY**

MR. CHAIRMAN: Shri Jagat Prakash Nadda to move a motion for election of one member to the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry.

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I move the following motion:

“That in pursuance of Section 5(1)(k) read with Section 6(1) of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008, this House do proceed to elect, in the manner as directed by the Chairman, 51 one Member from amongst the Members of the House to be a member of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry.”

*The question was put and the motion was adopted.*

---